

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.1624 OF 2020

CRIME NO.84/2020 OF THALIPARAMBA POLICE STATION, KANNUR DIST.

PETITIONER/ACCUSED:

ABDUL RAHIMAN, AGED 66 YEARS,
S/O.ABDULLA, CHERUKUUNNAM HOUSE,
BADARIYA NAGAR, THALIPARAMBA,
MANNA, KANNUR DISTRICT.

BY ADV.SRI.HARIS E.A.

RESPONDENT/COMPLAINANT:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM.
2. SHO,
THALIPARAMBA POLICE STATION,
KANNUR DISTRICT.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

It is submitted by the learned Public Prosecutor that the applicant has been granted provisional bail pursuant to the order of the Full bench. The learned counsel seeks time to get instructions.

Post on 17.4.2020 for final hearing.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020